

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/10669 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, 5th October, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JJA(M)/2024/2156 Dated 21.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 28.10.2024 (forenoon), along with station leave permission, with the official vehicle, at own cost, from the morning till the afternoon of 28.10.2024.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/10670-10671 /A, dated 5.11.24

Copy to:

1. The Chief Judicial Magistrate, Majuli.
2. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)